

public interest, to disclose further details at this stage.

**Clandestine Naxalite Training Camp in Kasargod (North Kerala)**

\*90. SHRI INDER J. MALHOTRA : Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state :

(a) whether it has come to the notice of Government that there exists clandestine Naxalite training camp in Kasargod, North Kerala ;

(b) if so, whether Government have made any inquiry ; and

(c) the action, if any, taken or proposed to be taken by Government in the matter ?

THE MINISTER OF STATE IN THE

MINISTRY OF HOME AFFAIRS (GRIH MANTRALAYA MEN RAJYA MANTRI) (SHRI K. C. PANT) : (a) No, Sir.

(b) and (c). Do not arise.

**Economic Development of Assam**

292. SHRI LILADHAR KOTOKI : Will the Minister of PLANNING (YOJANA MANTRI) be pleased to state the steps so far taken in the matter of implementing the various schemes in pursuance of the Prime Minister's statement in Lok Sabha on the 5th December, 1969 regarding the economic development of Assam ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (YOJANA MANTRALAYA MEN RAJYA MANTRI) (SHRI MOHAN DHARIA) : A statement is laid on the Table of the House.

*Statement*

Schemes mentioned in the Prime Minister's Statement of 5th December, 1969.	Steps so far taken in implementing them
1. The present refining capacity in Assam should be increased by a little over 1 Million tonnes in the Fourth Plan period either through expansion or the establishment of an additional refinery as may be found economically feasible.	The Working Group set up in December, 1969 under the aegis of Chairman, Indian Oil Corporation to make a techno-economic study, recommended the establishment of a one million tonnes grass-roots refinery at Bongaigaon with related DMT/Polyester Fibre petro-chemicals complex. The feasibility report under preparation by the Indian Oil Corporation is expected to be received shortly and a Site Selection Committee has also been set up by the Indian Oil Corporation
2. Establishment of an Integrated DMT/Polyester Fibre petrochemical complex.	A preliminary feasibility report has been prepared by the Indian petrochemicals Corporation and the final feasibility report is under preparation.
3. Putting up a Paper/Pulp Mill.	Decision has been taken to set up a Paper/Pulp Mill at Hojai and a detailed project report is under preparation. Meanwhile Preliminary steps regarding site selection, training of personnel, etc. are in progress.
4. Setting up of Brahmaputra Flood Control Commission to evolve and implement a comprehensive plan of flood control. The State Government would be enabled to make adequate provision of resources for this purpose in the State Plan.	A three-tier organisation consisting of the Brahmaputra Flood Control Board, the Brahmaputra Flood Control Commission and a Board of Technical Consultants was set up in July, 1970 to attend to the evolution and implementation of a comprehensive plan of Flood Control in the Brahmaputra Vally. Substantial provision has been made in the State's Fourth Plan for this purpose. In the Annual Plan 1971-72, an ear-marked provision of Rs. 4.60 crores has been made for Brahmaputra Flood Works.